

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 30779/2014

DARSHAN DEVI & ORS.

Petitioner(s)

)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

)

(with interim relief and office report)

WITH

SLP(C) No. 30452/2014

(With Interim Relief)

Date : 16/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Singh, Adv.

Mr. Shantanu Krishna, Adv.

For Respondent(s)

Mr. Uday Singh, Adv.

Mr. Vinay Garg, Adv.

Mr. Aviral Saxena, Adv.

Dr. Sumant Bhardwaj, Adv.

Mr. Aviral Saxena, Adv.

Mr. I.P. Singh, Adv.

Mr. Vikas Negi, Adv.

Ms. Mridula Ray Bharadwaj, Adv.

Mr. Mukesh Verma, Adv.

Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

There are four common respondents to both the SLPs.

Respondent Nos.1 and 3 have yet to file the counter

r

affidavit.

Be filed within four weeks, as last opportunity.

Signature Not Verified

Respondent No.2 has filed the counter affidavit but after

Digitally signed by

Rupam Dhamija

Date: 2015.11.16

the opportunity for him was already declined.

17:26:52 IST

Reason:

Let it be

specifically mentioned in the office report while placing the

matter before the Hon'ble Court.

Item No.39

Service of respondent No.4 is complete but none has entered appearance.

List again on 1.2.2016.

(RACHNA GUPTA)
Registrar